15.31 brs.

INDIAN TRUSTEESHIP BILL*

श्री जार्ज फरनेण्डीज (बम्बई-दक्षिस्): सभापित महोदय, मैं इस विधेयक को पेश करते के लिए आप की अनुमति मांगने से पहले दो शब्द कहना चाहता हूँ। इस विधेयक को पेश करने का नोटिस मई, '967 में डा॰ राम मनोहर लोहिया ने दिया था। उस समय के राष्ट्रपति ने उस को पेश करने की इजाजत नहीं दी थी। बाद में उस समय के राष्ट्रपति डा॰ जिंकर हुसैन, और उन के बाद श्री बी॰ वी॰ गिर से, जब वह काम देखो राष्ट्रपति थे, इस की इजाजत नहीं मिली। लेकिन जब श्री हिदायत उल्ला काम देखो राष्ट्रपति बने, तब उन के द्वारा यह इजाजत मिली।

में प्रस्ताव करता हूँ कि न्यास निगमों की स्थापना और तत्सम्बन्धी माम शें की व्यवस्था करने वाले विधेयक को पेश करने की अनुमति दी जाये।

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the creation of trust corporations and for matters connected therewith."

The motion was adopted.

श्री जार्ज फरनेन्डीज : मैं ।विधेयक को पेश करता हूँ

CONSTITUTION (AMENDMENT) BILL® 'Amendment of Articles 217 and 220)

SHRI M. N. REDDY (Nizamabad): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI M. N. REDDY: I introduce the Bill.

MATERNITY BENEFIT (AMENDMENT) BILL*

(Amendment of sections 2,3, etc.)

SHRIMATI SUSEELA GOPALAN (Ambalapuzha): I beg to move for leave to introduce a Bill to amend the Maternity Benefit Act, 1961.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to amend the Meternity Benefit Act, 1961."

The motion was adopted.

SHRIMATI SUSEELA GOPALAN: I introduce the Bill,

ORPHANAGES AND OTHER CHARITABLE HOMES (SUPERVISION AND CONTROL) AMENDMENT BILL*

(Insertion of new section 21A)

श्री स्रोम प्रकाश स्थागी (मुरादाबाद): मैं प्रस्ताव करता हूँ कि सनाथालय तथा सन्य क्यार्थ एह (पर्यवेक्षण तथा नियंत्ररा) प्रधि-नियम, 1960 में संशोधन करने वाले विश्वेयक को पेश करने की सनुमति दी जाये।

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to amend the Orphanages and other Charitable Homes (Supervision and Control) Act, 1960."

The motion was adopted.

भी स्रोम प्रकाश त्यागी: मैं विषेयक को पेश करता हूँ।

^{*}Published in Gazette of India Extraordinary, Part II, section 2, dated 21.11.69.